

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7511
ANSWERED ON:22.05.2012
ROAD RAGE
Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of road rage are on the rise in the NCT of Delhi and the National Capital Region;
- (b) if so, the total number of such cases reported and persons killed/injured during each of the last three years and the current year;
- (c) the action taken against the accused and the conviction rate achieved during the said period;
- (d) whether the Government has any proposal to come up with a stringent law to check cases of road rage and for its speedy trial; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of cases registered by Delhi Police of road rage along with persons killed/injured in such incidents and persons arrested during the years 2009, 2010, 2011 & 2012 (up to 15.4.2012) are given below:

Year	Cases reported	No. of persons killed	No. of persons injured	Persons arrested
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2009	25	00	26	36
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2010	29	02	34	51
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2011	34	02	35	49
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2012	14	01	17	20
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(up to 15.04.12)

No such data for National Capital Region (NCR) is available.

(d) to (e): Steps taken by Delhi Police to check cases of road rage are as under :-

- (i) Enhanced police presence on Roads.
- (ii) Increasing mobility and reducing response time of police.
- (iii) Identifying hot spots of street crime and redeployment of resources.
- (iv) Introduction of Emergency Response Vehicles (ERVs) to maintain vigil in the area and to act as first responder to any emergency.

(v) Intensive picket checking and drive against illegal arms.

(vi) Imparting Road Safety Education to all road users.